NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

UNDER SECTION

: 241/242

Name (in Capital)

Represented by

Signature

1. Am- stidhovan Gunsel for Partiner 2). V.V. SIVAKUMAK COUNSEL for Respondents (to 8

ORDER

Counsel for petitioner present. Counsel for R1 to R8 present. Counsel for petitioner filed rejoinder to the counter filed by R1, R5, R6 & R8 and sought time to file rejoinder to counter filed by R2, R3, R4 & R7. Time extended at request with a direction to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 19.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc